

DIVISION BENCH  
COURT - II

**P-104**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/180(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	ICICI BANK LIMITED VS VIJAY BOTHRA
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Ms. Urmila Chakraborty, Adv. ] For the Respondent  
Ms. Ranjana Seal, Adv. ]  
  
Ms. Pallavi Ray, Adv. ] For the Resolution Professional  
Mr. Sudipta Ghosh, RP ]

**ORDER**

1. Learned Counsel for the Respondent present. Learned Counsel for the Resolution Professional present.
2. The repayment plan given by the Personal Guarantor is under consideration.
3. Therefore, list this matter on **15<sup>th</sup> May, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**